

Sale of Surplus land by PSUs

*791. SHRI S.M. LAL JAN BASHA : Will the PRIME MINISTER be pleased to state :

(a) whether the Government propose to sell surplus land of all Public Sector Undertakings to finance their working capital requirements;

(b) if so, the details of the policy in this regard,

(c) whether selling of land would in the long run deplete assets of public sector units ,

(d) if so, whether the Government propose to review this policy in future ; and

(e) if not, the reasons therefor ?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (DEPARTMENT OF INDUSTRIAL DEVELOPEMENT AND DEPARTMENT OF HEAVY INDUSTRY) (SHRIMATI KRISHNA SAHI) (a) and (b) : No, Sir There is no such specific policy to sell the surplus land of PSUs for working capital requirements. However, where the revival proposal prepared by the public sector contains a proposal to sell the surplus land for raising resources it is considered by the Government on case to case basis

(c): No, Sir.

(d) and (e) : Do not arise.

Hepatitis Virus

*792. SHRI BRAJA KISHORE TRIPATHY
PROF. UMMAREDDY VENKATESWARLU

Will the PRIME MINISTER be pleased to state .

(a) whether 5 per cent of the blood donors in AIIMS have been found to have hepatitis virus ;

(b) the number of hospitals in the country having facilities to test blood for hepatitis B&C ;

(c) whether sufficient facilities exist in the hospitals to screen blood for above virus ; and

(d) if so, the steps being taken by the Government to improve the facilities to test blood before accepting in various blood banks ?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE DR. C. SILVERA: (a) Testing of donated blood for Hepatitis - 'B' virus which is done as a routine in AIIMS Blood Bank indicates an over all positivity of 2 per cent. AIIMS Blood Bank tested about 2200 samples of donated blood for Hepatitis 'C' and noted a positivity rate of about 3.1 per cent.

(b) to (d) : Testing of blood for blood transmissible diseases is done in blood banks including those attached to the hospitals. The Drugs Cosmetics Act/Rules provide for mandatory testing of all blood units for Hepatitis 'B' before transfusion. Government of India is providing financial assistance for augmenting the testing facilities in all the 608 blood banks in the public sector. Licenses of blood banks are not issued or renewed unless the mandatory requirements are fulfilled.

CGHS Dispensaries

*793. DR. RAMKRISHNA KUSMARIA :
SHRI RAM SINGH KASHWAN :

Will the PRIME MINISTER be pleased to state .

(a) whether pensioners are not being given priority in the the C.G.H.S. dispensaries ,

(b) if so, whether any directives have been issued in this regard ; and

(c) if so, the action proposed to be taken for ensuring strict adherence of the directives ?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (DR. C SILVERA) (a) to (c) : Instructions have been issued to examine the pensioners of the age of 60 years and above out of turn. Medicines are also issued to them from the one month to three months in case of those suffering from chronic ailments and where the medicines are considered as Life-Saving and prescribed by the specialists of CGHS recognised hospitals. While making surprise visits Zonal Additional Directors and Additional Director (Headquarter) also check the implementation of these instructions

Heavy Engineering Corporation

*794 SHRI RABI RAY . Will the PRIME MINISTER be pleased to state .

(a) whether his attention has been drawn to a newsitem appearing in the Time of India dated May 9, 1995 under the caption IDBS opts for H E C at Ranchi,

(b) if so, the details thereof ;

(c) whether the Government have decided to go for managerial reorganisation of H.E.C (Heavy Engineering Corporation) at Ranchi ,

(d) if so, the details thereof ;

(e) whether H.E.C. has decided to lease out its Oxygen plant, Russian Hostel and H.E.C. plant hospital to private parties , and

(f) if so, the details of the terms and conditions ?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (DEPARTMENT OF INDUSTRIAL DEVELOPEMENT AND DEPARTMENT OF HEAVY INDUSTRY) (SHRIMATI KRISHNA SAHI) : (a) and (b) : The report published in the Times of India dated 9.5.1995 states that IDBI has advertised for sale or take over or merger of HEC.

(c) and (d) : Consequent on the resignation of the CMD of HEC and pending appointment of regular successor, CMD, Bharat Yantra Nigam Limited, has been appointed as part-time Chairman, and Director ((Marketing), HEC as acting Managing Director.

(e) and (f) : The Oxygen Plant has been given on "Works Contract" since 27.8.94 for its operation, maintenance & modernisation. The Oxygen produced will be used only in FFP/HEC. HEC has not taken any final decision to lease out the Russian Hostel or the Plant Hospital.